

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).521/2004

(From the judgement and order dated 01/07/2003 in DBCRL No. 19/1999  
of The HIGH COURT OF RAJASTHAN BENCH AT JAIPUR)

BHAROSI @ RAM BHAROSI

Petitioner(s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(With office report )

Date: 07/11/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. Ajit Kumar Pande,Adv. (A.C.)

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

The special leave petition is dismissed.

(Ajay Kr. Jain)

(Vijay

Dhawan)

Court Master

Court Ma

ster

